

table action taken for programme planning and production.

Wrong Pronunciations by T.V. News Readers

4061. SHRI C. CHITTIBABU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have taken note of the wrong pronunciations of names and other words being made by the News-readers of Television, such as the name of Shri P.N. Haksar has been pronounced for days as "Husker" and that of Mrs. Sushila Rohtagi as "Mrs. Sushila Rohtangi";

(b) if so, the action taken to rectify the defects; and

(c) the basis of selection of personnel for different programmes on Television ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Yes, Sir.

(b) Cases of mispronunciation are regularly reviewed in daily programme meetings and remedial measures taken to ensure correct pronunciation.

(c) Selection of personnel for different programmes on TV is made on the basis of the candidate's telegenic personality, fluency of expression, adequate educational background and professional experience besides expertise on a subject as required.

Delay in sending Indian Films to Berlin Film Festival

4062. SHRI C. CHITTIBABU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for the delay in sending Ray's "Seemabaddha" and other films named "Phir Bhi", "Dastak" and "Do Raha" to the Berlin Film Festival in consequence of which the first three films reached Berlin three weeks after the festival and the last film did not reach at all;

(b) the reasons for not sending any film to the Cannes Film Festival; and

(c) the composition and functions of the Informal Advisory Committee for Film Festivals?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) A statement is laid on the table of the House.

(b) As India was not invited in the Cannes Film Festival, no Film was entered officially.

(c) The existing composition of the Advisory Committee is as follows:

1. Shri K.M. Amladi—Film Critic 'Hindustan Times'.
2. Shri Mohammed Shamim—Film Critic 'The Times of India'.
3. Shri R. Ganapathy—Information Officer (Films) Ministry of External Affairs (X. P. Division).

The functions of the Committee are to adjudge the suitability of films for entry in the International Film Festivals after previewing them.

Statement

The Rules of the Berlin Film Festival were received in the Ministry on 28-8-1972 and as per usual procedure were circulated to the Film Associations on 7th February, 1972. The last date for submission of entries was 20-4-1972, that for the view prints to reach the Festival authorities was 10-5-1972; and for the prints of accepted films to reach them was 31-5-1972. None of the Film Associations suggested entry of any film upto the last date. However, a request was received on 15-5-1972 from the producer of 'Seemabaddha' for entry in the festival. The Consulate General of India in Berlin was immediately approached by a cable for the extension of the date of entry to 31-5-1972. On receipt of favourable reply the producer was asked